4810

without authorisation, unauthorised use of foreign exchange acquired, making payments to or on behalf of non-residents non-surrender foreign exchange to authorised dealers. non-realisation of the full value of the goods exported abroad, etc.

(b) All the complaints were enquired into. Out of the 2,114 persons and firms, against whom complaints were received, the cases against 1,453 were closed after preliminary enquiries, the cases against 629 were adjudicated by the Director of Enforcement, and cases against 32 persons were taken to court

REVISION OF PAY-SCALES OF SUB-EDITORS IN THE "SAINIK SAMACHAR"

SHRI KRISHNA CHANDRA: *850. Shri MADHO RAM SHARMA:

Will the Minister of Duranca be pleased to state whether the question of the revision of the pay-scales of sub-editors in the "Sainik Samachar" is under Government's consideration and if so, when a decision is expected to be taken?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): Yes, Sir. Decision of Government in the matter is expected to be taken soon.

CHILDREN EDUCATION ALLOWANCE FOR CENTRAL GOVERNMENT SERVANTS

*851. SHRI V. M. CHORDIA; Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that the Government of India has sanctioned children education ance to the Central Government employees whose children are enrolled at places other than their headquarters;
- (b) if so, whether the employees whose children study at their head-

quarters are also eligible to draw such allowance; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) Yes Sir. Children's Educational Allowance hasbeen sanctioned to low-paid Government employees who have to educate their children at a place other than the headquarters.

- (b) No. Sir.
- (c) Government have sanctioned the scheme of Children's Educational Allowance in pursuance of a recommendation of the Second Pay Commission who did not recommend any financial assistance in the case of employees whose children study at their headquarters.

पाकिस्तान से सुई गैस की खरीद

* ५६०. भी कृष्ण चन्द्र: क्या लान तथा इँवन मन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या उनका ध्यान दिल्ली के "हिन्दुस्तान टाइम्स" दिनांक १३ भ्रगस्त, १६६२ के पृष्ठ १ पर प्रकाशित पाकिस्तान के उद्योग मन्त्री श्री जैंड ए० भृट्टो के उस वक्तव्य की ब्रोर दिलाया गया है जिसमें उन्होंने बताया है कि पाकिस्तान ने भारत से सूई गैस के विकय का प्रस्ताव किया और भारत ने इस सम्बन्ध में जो व्यौरा माँगा वह दिया। लेकिन भारत ने इस बारे में ज्यादा रुचि नहीं दिखाई: ग्रीर
- (स) बदि हों, तो इस सम्बन्ध में वस्तु-स्पिति क्या है ?

†[PUBCHASE OF SUI GAS FROM PAKISTAN

*860. SHRI KRISHNA CHANDRA: Will the Minister of MINES AND FUEL be pleased to state:

†[] Binglish translation.